GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
LOK SABHA
UNSTARRED QUESTION NO. 449
TO BE ANSWERED ON 18.12.2017

UNIVERSAL SOCIAL SECURITY SCHEME

449. SHRI GAJANAN KIRTIKAR:
SHRI NARANBHAI KACHHADIYA:
SHRI BIDYUT BARAN MAHATO:
SHRI T. RADHAKRISHNAN:
SHRI S.R. VIJAYAKUMAR:
SHRI SUDHEER GUPTA:
SHRI ASHOK SHANKARRAO CHAVAN:

Will the Minister of **LABOUR AND EMPLOYMENT** be pleased to state:

(a) whether the Government has any plan to provide Universal Social Security coverage for the poorest fifth i.e. poorest 20% of the country and if so, the details thereof;

(b) whether the Ministry has sent the said proposal for vetting to Finance Ministry;

(c) if so, the details thereof along with the approximate amount of labour and employment required for implementation of said universal social security coverage in the country;

(d) the number of people likely to be benefited from the said scheme, State/UTwise; and

(e) the time by which it is likely to be implemented along with the other steps taken/being taken by the Government for the welfare of workers working in unorganized sectors?

ANSWER

MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT
(SHRI SANTOSH KUMAR GANGWAR)

(a) to (e): The Second National Commission on Labour has recommended that the existing Labour Laws should be broadly grouped into four or five Labour Codes on functional basis. Accordingly, the Ministry has taken steps for drafting four Labour Codes on Wages; Industrial Relations; Social Security & Welfare; and Safety and Working Conditions respectively, by simplifying, amalgamating and rationalizing the relevant provisions of the existing Central Labour Laws. Ministry of Labour and Employment has prepared a preliminary draft on Labour Code on Social Security 2017 by simplifying, amalgamating and rationalizing the relevant provisions of the 15 existing Central Labour Laws and placed on the website of the Ministry on 16.3.2017, inviting comments of the public/stakeholders. Now, the provisions of the Code on Social Security 2017 are at pre-legislative consultative stage.

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